

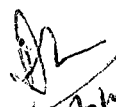
**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA/MP No 414 / 93

Ram Het Lal Versus U.O.I. & Ors.

Date of Order	Orders
20/7/2000	Mr. P. P. Mathur, Adv., Brief holder for Mr. R. N. Mathur, Counsel for the applicant. Mr. Hemant Apte, Adv., Brief holder for Mr. Manish Bhandari, Counsel for the Respondents. After arguing the case at length, the learned Counsel for the applicant submitted that since the applicant has already retired with effect from December, 1994, the cause does not survive. Therefore, he does not want to press this application. By recording this statement, that "the application is disposed of as not pressed". However, we make it clear that in case there is any fresh grievance, it is open to the applicant to approach this Tribunal. O.A. stands disposed of as not pressed. No Costs.  (N. P. NAWANI) ADMINISTRATIVE MEMBER  (B. S. RAIKOTE) Vice Chairman

P.P. Mathur Adv.
in P.O. No. 12/2000
by
25/7/2000


25/7/2000